Annexure – 5

Name of the corporate debtor: M/s. GA Software Technologies Private Limited Date of commencement of CIRP; NOT APPLICABLE List of

creditors as on: 08/05/2024

List of operational creditors (Workmen)

(Amount in₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of authorised	Name of	Details of claim received		Details of claim admitted				Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	